

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 5th February, 2025

No. HC.V-55/2023/ 109^A /Estt. ##

In partial modification of this Registry's Notice No. HC.V-55/2023/99/Estt. dated 01.02.2025, the number of vacancies in respect of the post of **Usher** may be read as **02 (two)** instead of 01 (one).

Other terms and conditions will remain same as per earlier Notice dated 01.02.2025.

By Order
Sd/- Subhrangsu Dhar
REGISTRAR (ESTABLISHMENT) I/C

No.HC.V-55/2023/ 109^A /Estt.

Dated 05-02-2025

Copy for information and necessary action to:

1. The Registrar (Vigilance/Judicial/Administration), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
4. The Joint Registrar,, Gauhati High Court, Guwahati.
5. The Deputy Registrar,, Gauhati High Court, Guwahati.
6. The Assistant Registrar,, Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati with a request to upload the notice in the official website of the Principal Seat of the Gauhati High Court.
10. The Private Secretary to Hon'ble Mr/Mrs. Justice.....Gauhati High Court, Guwahati.
11. The AOJ,....., Gauhati High Court, Guwahati with a direction to inform the Grade-IV staff of the Section.
12. The Court Officer I and Court Officer II, Gauhati High Court, Guwahati with a direction to circulate the notice amongst the Grade IV staff of this Registry including those who are working in the Bungalows of Hon'ble Judges/Residences of Officers/Judges' Guest House.
13. CA to the Registrar General/Registrar (Vig.)/(Judl.)/(Admn.), Gauhati High Court, Guwahati.
14. The Order file.


- 5.2.2025
REGISTRAR (ESTABLISHMENT) I/C